

OFFICE OF THE DISTRICT & SESSIONS JUDGE : SOUTH DISTRICT  
SAKET COURT COMPLEX, NEW DELHI

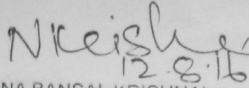
CIRCULAR

All concerned visiting the Saket Court Complex are hereby informed that District Court Complex Saket has been declared "Tobacco Free Zone" in Compliance of Tobacco Control Legislation under Tobacco free Delhi initiative and use of any kind of Tobacco Products like Gutkha, Zarda, Khaini, Pan Masala having Nicotine /Tobacco as ingredients in Delhi, in the premises of Saket Court Complex is prohibited.

All concerned visiting in the Saket Court Complex are hereby informed that the following Officials :-

- (i) Sh. K.D Sharma, Admin. Officer (Judicial), for Branches;
- (ii) Sh. Satpal Arora, Sr. Judicial Assistant, for Courts;
- (iii) Sh. P.K. Saxena, Sr. Judicial Assistant, for General Public visiting in Court Premises ; &
- (iv) Sh. D.P. Singh In-Charge Security Cell, for Lawyers Chamber Block have been appointed as Nodal Officers to ensure "No Tobacco Use" in the Saket Court Complex by creating awareness and also to promote "No Tobacco Use".

This issues with the approval of Ld. District & Sessions Judge (South).

  
(NEENA BANSAL KRISHNA)  
Chairperson  
Environment & Horticulture Committee  
Saket Court Complex  
New Delhi

19872-20032

Ref. No...../Cir/Env. & Hort./Saket/ND/16

Date: 12/8/16

**Copy forwarded for information and necessary action to:-**

1. The Registrar General, High Court of Delhi, New Delhi.
2. PS to the District & Sessions Judge (South) Saket Courts Complex, New Delhi.
3. PS to the District & Sessions Judge (South-East) Saket Courts Complex, New Delhi.
4. All the Judicial Officers posed in South & South-East District Saket Court Complex, New Delhi with the request to convey the above instructions to the staff under their control.
5. The Officers In-Charge, Mediation Center, Saket Court Complex with the request to convey the above instructions to the staff under their control.
6. All the Administrative Officers (Judicial)/ Branch In-Charges of all Branches/ Sections/ Cells/ etc. of South & South-East District, Saket Court Complex, New Delhi with direction to convey the above instructions to the staff under their control.
7. The Website Committee, Tis Hazari Court, Delhi to upload the above said information on the website of Delhi District Court and Saket Court Complex, New Delhi.
8. The Secretary, Saket Bar Association, Saket Court Complex to convey the above instructions to the lawyers.
9. The Chief Prosecutor, South & South-East District, Saket Court Complex to convey the above instructions to the staff under their control.
10. The In-charge, Police Chowki, Saket Court Complex with direction to convey the above instructions to the staff under their control.
11. The In-charge, Medical Unit, Saket Court Complex with direction to convey the above instructions to the staff under their control.
12. The Manager, State Bank of India, Saket Court Complex, New Delhi with direction to convey the above instructions to the staff under their control.
13. The Assistant Engineer, (C) PWD, Utility Block, Saket Court Complex, New Delhi.
14. The Assistant Engineer, (E) PWD, Utility Block, Saket Court Complex, New Delhi.
15. All the Notice Boards of Saket Court Complex, New Delhi (through Care Taker).
16. Guard File.

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